

implementation. The provisions of employment under the RFCTLARR Act, 2013 covers those whose land has been acquired after 31.12.2013.

In accordance with the provisions of Section 48 of the RFCTLARR Act, 2013 a National Monitoring Committee has been set up under the Chairmanship of Secretary, Department of Land Resources in the Ministry of Rural Development for reviewing and monitoring the implementation of Rehabilitation and Resettlement Scheme, looking into issues related to displacement of people, payment of compensation, rehabilitation and resettlement, and the status of land acquisition.

Funds for Pre and Post-Matric Scholarship Scheme

1101. DR. BANDA PRAKASH: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the funds sanctioned, released and utilized under Pre and Post-Matric Scholarship Schemes for, Scheduled Tribe students during the last three years and the current year, State/UT-wise and year-wise;

(b) whether Government proposes to enhance the scholarship amount being provided under these schemes;

(c) whether the funds under these schemes have not been released to certain States during the last three years and to North Eastern States for two consecutive years; and

(d) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) The details of funds sanctioned/ released and utilised under Pre and Post-Matric Scholarship Schemes for Scheduled Tribe students during the last three years and the current year, State/UT-wise and year-wise are given in the Statement-I and II respectively (*See below*).

(b) Proposal to increase the scholarship amount under Pre-Matric Scholarship Scheme for ST students from the existing ₹150/- to ₹225/- per month for Day Scholars, and from ₹350/- to ₹525/- per month for Hostellers has been submitted for approval of the Competent Authority.

(c) and (d) Funds could not be released to certain States/UTs during the previous years since detailed proposal along with required documents such as utilisation certificate, statement of expenditure were not furnished by these States/UTs. Details are given in the above mentioned Statement-I and II.

Statement-I

Details of Fund Released and Utilized to State Government/UT Administrations under the Scheme of Pre-Matric Scholarship for ST students studying in classes IX & X

Sl. No.	Name of the State/UT	(₹ in lakh)						
		2015-16		2016-17		2017-18		2018-19 (As on 23.07.2018)
		Fund Released	Utilized	Fund Released	Utilized	Fund Released	Utilized	Fund Released
1	2	3	4	5	6	7	8	9
1.	Andhra Pradesh	1983.00	1983.00	0.00	0.00	5282.94	5282.94	0.00
2.	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00
3.	Assam	0.00	0.00	321.33	0.00	0.00	0.00	0.00
4.	Bihar	375.00	0.00	0.00	0.00	0.00	0.00	0.00
5.	Chhattisgarh	3607.00	3607.00	2534.15	2534.15	1805.30	1805.30	3760.58
6.	Dadar and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7.	Daman and Diu	0.00	0.00	0.00	0.00	8.04	8.04	0.00
8.	Goa	0.00	0.00	52.64	52.64	3.75	3.75	63.95
9.	Gujarat	3745.76	3745.76	80.81	80.81	3650.84	3650.84	3451.06

10.	Himachal Pradesh	96.12	96.12	51.21	44.52	0.00	0.00	0.00	Written Answers to [26 July, 2018]
11.	Jammu and Kashmir	700.00	68.02	0.00	0.00	0.00	0.00	0.00	
12.	Jharkhand	0.00	0.00	0.00	0.00	1704.53	1704.53	1804.61	
13.	Karnataka	0.00	0.00	0.00	0.00	1364.59	1364.59	1003.18	
14.	Kerala	300.00	300.00	796.40	771.40	0.00	0.00	236.93	
15.	Madhya Pradesh	4300.00	4300.00	0.00	0.00	5539.17	5539.17	2519.33	
16.	Maharasthra	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
17.	Manipur	0.00	0.00	867.38	867.38	619.09	71.74	0.00	
18.	Meghalaya	0.00	0.00	0.00	0.00	156.69	122.94	0.00	
19.	Mizoram	0.00	0.00	336.36	0.00	132.25	132.25	234.99	
20.	Nagaland	851.47	422.55	0.00	0.00	0.00	0.00	0.00	
21.	Odisha	4900.00	4900.00	3376.36	3376.36	5134.98	5134.98	5217.33	
22.	Rajasthan	0.00	0.00	0.00	0.00	3284.79	3284.79	0.00	Unstarred Questions
23.	Sikkim	0.00	0.00	0.00	0.00	25.72	25.72	1.11	
24.	Tamil Nadu	600.00	600.00	0.00	0.00	0.00	0.00	0.00	
25.	Telangana	0.00	0.00	0.00	0.00	358.02	358.02	0.00	
26.	Tripura	1303.60	861.49	0.00	0.00	232.89	0.00	0.00	

1	2	3	4	5	6	7	8	9
27.	Uttar Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00
28.	Uttarakhand	107.00	107.00	0.00	0.00	104.44	104.44	0.00
29.	West Bengal	0.00	0.00	0.00	0.00	0.00	0.00	0.00
TOTAL		22868.95	20990.94	8416.64	7727.26	29408.03	28594.04	18293.07

Statement-II

Details of Fund Sanctioned-Released and Utilized to State Governments/UT Administrations under the Scheme of Post Matric Scholarship for ST student

(₹ in lakh)

Sl. No.	Name of the State/UT	2015-16		2016-17		2017-18		2018-19 (As on 23.07.2018)
		Fund Released	Utilized	Fund Released	Utilized	Fund Released	Utilized	Fund Released
1	2	3	4	5	6	7	8	9
1.	Andaman and Nicobar Islands	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2.	Andhra Pradesh	1986.82	1986.82	9777.62	9777.62	8269.11	8269.11	5524.25
3.	Arunachal Pradesh	1137.61	1137.6	1136.32	1136.32	5803.65	4030.42	0.00
4.	Assam	6748.28	4481.68	266.65	0.00	2516.48	0.00	0.00

5.	Bihar	0.00	0.00	0.00	0.00	71.25	0.00	0.00
6.	Chhattisgarh	4764.83	4764.83	2674.82	2674.00	3811.26	3811.26	3236.61
7.	Daman and Diu	0.00	0.00	53.63	53.63	26.19	0.00	0.00
8.	Goa	356.00	356.00	645.00	645.00	364.80	228.80	0.00
9.	Gujarat	5520.40	5520.40	22040.27	22040.27	14609.74	14609.74	11725.74
10.	Himachal Pradesh	1350.00	1350.00	931.36	931.36	3123.36	3123.36	0.00
11.	Jammu and Kashmir	2494.17	2494.17	2587.84	1565.65	2322.56	0.00	0.00
12.	Jharkhand	0.00	0.00	8148.39	6600.00	2716.50	1418.81	0.00
13.	Karnataka	5839.00	5839.00	8540.00	8540.00	8873.31	8873.31	5136.58
14.	Kerala	0.00	0.00	3122.00	3122.00	2745.46	2745.46	1998.73
15.	Madhya Pradesh	3065.00	3065.00	13054.00	13054.00	10320.50	10320.50	0.00
16.	Maharashtra	5209.83	5209.83	22092.28	22083.48	10884.91	5328.16	0.00
17.	Manipur	3588.00	3588.00	3385.20	3385.20	6382.55	2079.20	654.56
18.	Meghalaya	3274.61	3274.61	3189.00	3189.00	770.50	770.50	0.00
19.	Mizoram	4927.91	4927.91	4267.52	4267.52	2434.73	2434.73	2269.44
20.	Nagaland	2646.34	2646.34	1344.00	0.00	2515.00	2515.00	0.00
21.	Odisha	4050.00	4050.00	15556.48	15556.48	8784.18	8784.18	10882.94

Written Answers to

[26 July, 2018]

Unstarred Questions

1	2	3	4	5	6	7	8	9
22.	Rajasthan	10890.43	10890.43	9800.00	8381.44	19912.49	19912.49	0.00
23.	Sikkim	400.00	400.00	938.16	938.16	1247.32	1247.32	163.36
24.	Tamil Nadu	2266.86	2266.86	3061.85	3054.40	2440.39	1467.89	0.00
25.	Telangana	9650.00	9650.00	11483.00	11483.00	18031.25	11415.00	0.00
26.	Tripura	1700.00	1700.00	1323.90	1323.90	2756.25	886.50	0.00
27.	Uttar Pradesh	0.00	0.00	1057.50	930.00	1244.91	907.16	0.00
28.	Uttarakhand	900.00	900.00	5090.57	3814.57	600.25	0.00	0.00
29.	West Bengal	2948.46	2948.46	0.00	0.00	2807.89	1978.14	0.00
TOTAL		85714.55	83447.95	155567.36	148547.00	146386.79	117157.04	41592.21

356 Written Answers to
[RAJYA SABHA]

Unstarred Questions